

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT

ORDER BY THE GOVERNOR

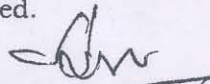
NOTIFICATION

Dated Shillong the 19th February, 2015

No. LJ (A) 9/77/Pt/150- On the recommendation of the Departmental Committee and under Regulation 4(d) of the Meghalaya Public Service Commission (Limitation of Function) Regulation 1972 the Governor of Meghalaya is pleased to temporarily promote Shri A.K. Sangma, Joint Legal Remembrancer & Deputy Secretary, Law Department and Smti. E.M Donn, Joint Legal Remembrancer & Deputy Secretary Law Department to the Government of Meghalaya Law Department as Additional Legal Remembrancer, Draftsman & Joint Secretaries to the Government of Meghalaya Law Department in the scale of Rs. 28,700-860-35580-1050-43980PM plus other allowances as admissible under the rule w.e.f from the date of taking charge and until further order vice existing post and newly created post respectively.

No. LJ (A) 9/77/Pt/150-A On the recommendation of the Departmental Committee and under Regulation 4(d) of the Meghalaya Public Service Commission (Limitation of Function) Regulation 1972 the Governor of Meghalaya is pleased to temporarily promote Smti L.L Shangpliang, Deputy Legal Remembrancer & Under Secretary, Law Department to the Government of Meghalaya & Smti. M.M Sangma, Deputy Legal Remembrancer & Under Secretary to the Government of Meghalaya Law Department as Joint Legal Remembrancer, & Deputy Secretaries Law Department in the scale of Rs. 26, 700 -800-33100-1000-42100 PM plus other allowances as admissible under the rule w.e.f from the date of taking charge and until further order vice Shri A.K Sangma and Smti E.M Donn promoted.

No. LJ (A) 9/77/Pt/150-B On the recommendation of the Departmental Committee and under Regulation 4(d) of the Meghalaya Public Service Commission (Limitation of Function) Regulation 1972 the Governor of Meghalaya is pleased to temporarily promote Shri Debu Lyngdoh, Law Officer Law Department as Deputy Legal Remembrancer & Under Secretary to the Government of Meghalaya Law Department & Smti. S.K Sangma, Law Officer Law Department as Deputy Legal Remembrancer & Under Secretary to the Government of Meghalaya Law Department as Deputy Legal Remembrancer, & Under Secretary to the Government of Meghalaya Law Department in the scale of Rs. 23300-700-27500-830-32480-970-39270 PM plus other allowances as admissible under the rule w.e.f from the date of taking charge and until further order vice Smti L.L. Shangpliang and Smti M.M Sangma promoted.



(Shri L.M. Sangma)

Secretary to the Government of Meghalaya
Law Department

Memo No. LJ(A)9/77/Pt/150-C

Dated Shillong the 19th February, 2015.

Copy forwarded to:-

1. The Private Secretary to the Chief Minister, Meghalaya, Shillong.
2. The Private Secretary to the Chief Secretary to the Govt. of Meghalaya, Shillong.
3. The Advocate General, High Court of Meghalaya Shillong.
4. The Additional Advocate Generals, High Court of Meghalaya, Shillong.
5. The Registrar General, High Court of Meghalaya, Shillong.
6. The Accountant General (A&E) Meghalaya, Shillong for information and necessary action.
7. Officers concerned.
8. Finance (EC II) Department with reference to the endorsement ID No.FC II/16/08 dt. 07-02-08
9. Personnel & AR (A) Department with reference to their ID No. 189/14 dt. 25-9-2014.
10. Political Department.
11. All Administrative Departments.
12. Secretary MPSC, Shillong
13. Secretary Meghalaya State Law Commission, Shillong.
14. Member Secretary, Meghalaya State Legal Services Authority Shillong.
15. District & Session Judge, Shillong.
16. Chief Judicial Magistrate Shillong.
17. Treasury Officer, Shillong North/South Treasury Shillong.
18. The Director of Printing & Stationery, Shillong for favour of publication of the above notification in the official Gazette of Meghalaya.
19. DIPR, Meghalaya, Shillong.
20. DEO Law Department.
21. Personal file of the officers concerned.

By order etc.



Secretary to the Government of Meghalaya
Law Department